

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

**NO.HC.VII-58/1998/200/A**

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Prasanta Saikia  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 11<sup>th</sup> January 2019.

Sub: **Restricted Holiday with Station leave permission.**

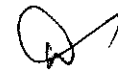
Ref:- Your letter No. DJ(U) 125 dtd 11.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 17.01.2019 along with Station leave permission, with your official vehicle, at your own cost, from the evening of 11.01.2019 till the morning of 18.01.2019, has been ~~granted~~<sup>✓</sup>/~~rejected~~.

The Addl. District and Sessions Judge, Udalguri, and in her absence, the senior-most Judicial officer would remain in charge of your office in your absence on leave.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

